

TER OF STATE IN THE MINISTRY OF DEFENCE (SHRI S. KRISHNA KUMAR) : (a) Prior to implementation of recommendations of IVth Pay Commission, 3 additional increments were being granted to Technical Assistants working in Joint Cipher Bureau (JCB). However, these increments were discontinued with effect from 1-1-86 as IVth Pay Commission did not recommend grant of the increments.

(b) No, Sir.

(c) and (d) As the IVth Pay Commission did not recommend the grant of these increments, the same can't be granted.

Unauthorised Constructions in Cantonment Boards, Kanpur and Lucknow

2597. DR. BALDEV PRAKASH: Will the Minister of DEFENCE be pleased to state,-

(a) whether it is a fact that the Cantonment Boards at Kanpur and Lucknow are not preventing construction of multistoreyed buildings for sometime in the past in their areas;

(b) if so, what are the details of the buildings thus constructed without any approval of the authorities; and

(c) what steps are being taken in the matter?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR) : (a) to (c) There is no multi-storeyed building (building having more than 4 storeys) in Kanpur or Lucknow Cantonments. However, one three storey building, namely 161/162, Sadar Bazar, in Lucknow Cantonment, was constructed unauthorisedly in 1991. The Cantonment Board had initiated proceedings under the Cantonments Act, 1924, and also filed a civil suit in the Court of Civil Judge, Lucknow, for restraining the owner from carrying out further unauthorised construction. The Court has issued an injunc-

tion order restraining the owner from making:

(a) further unauthorised instruction; and

(b) letting out the unauthorised portion.

Certain unauthorised constructions of a few buildings (2 to 4 storeyed) have occurred in Kanpur Cantonment. The details of such constructions in Kanpur Cantonment, referred to in part (b) of the Question, as well as action taken in this regard by the Cantonment Board are being collected and will be laid on the Table of the House.

French offer for sale of Mirage N-Fighter

2598. DR. SANJAYA SINH:
SHRI V. NARAYANASAMY;

Will the Minister of DEFENCE be pleased to state:

(a) whether the French Government had made an offer to sell CO Mirage N-Fighter Jets to India;

(b) if so, the details thereof; and

(c) whether Government have taken any decision in this regard; if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS WITH ADDITIONAL CHARGE OF THE MINISTRY OF STATE IN THE MINISTRY OF DEFENCE (SHRI S. KRISHNA KUMAR): (a) No, Sir.

(b) and (c) Do not arise.

Indo-Russian Joint Ventures

2599. DR. SANJAYA SINH: Will the Minister of DEFENCE be "pleased, to state;

(a) whether it is a fact that Indo-Russian Joint ventures for armaments manufacturing are unlikely to materialise;